

Annexure-7

Name of the corporate debtor: KSK Mahanadi Power Company Limited ; Date of commencement of CIRP: 3rd October, 2019 ; List of creditors as on: 11th April, 2024

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax, Hyderabad	Hyderabad	18/11/2019	5,787,960.00	3,513,350.00	Income Tax	-	-	No	-	2,090,390.00	-	-	184,220.00	Rs 20,90,390 has been admitted as contingent claim, as the corporate debtor contested the same by appealing before the CIT(A) which were allowed by CIT(A) in favour of the assessee, however the consequential orders are yet to be come from the Adjudicating Authority.
2	Paradeep Port Trust	Odisha	22/11/2019	15,162,220.00	14,883,392.00	Licence Fee	-	-	No	-	-	-	-	278,828.00	
3	Superintending Engineer(ES) & Chief Electrical Inspector Govt of CG Raipur	Chhattisgarh	16/10/2019	3,569,214,520.00	3,555,880,082.00	Electricity Duty	-	-	No	-	-	-	-	13,334,438.00	
4	The Government of India through Office of the Deputy Commissioner, Paradeep Customs Division.	Odisha	05/11/2019	7,199,848,660.49	7,199,848,660.49	Customs duty	-	5,676,619,100.00	No	-	-	-	-	-	The claim of Paradeep Customs is secured by Bank Guarantees (BGs) equivalent to Rs 567.66 Crores issued by various banks in favour of the Corporate Debtor. The said BGs are uninvoked and the concerned issuer banks have also filed their respective financial claims under the resolution process for the same amount, which has also been admitted by the RP to the extent of Rs 481 Cr in financial claims, and the balance amount has not been admitted. An application for the balance non admitted amount is pending adjudication at the NCLT Hyderabad Bench.
5	Power Grid Corporation Of India Ltd.	Ministry of Power, Government of India	03/01/2020	3,564,182,028.00	967,355,467.84	Power Transmission charges	-	-	No	-	-	-	-	2,596,826,560.16	
6	Central Transmission Utility of India Ltd.	Ministry of Power, Government of India	13/07/2021	17,194,716.00	17,194,716.00	Power Transmission charges	-	-	No	-	-	-	-	-	
7	Power Grid Corporation Of India Ltd (O&M)	Ministry of Power, Government of India	13/07/2021	20,405,539.00	16,219,471.04	Bay maintenance Charges & Consultancy Fees	-	-	No	-	-	-	-	4,186,067.96	Not admitted amount also includes TDS of Rs. 8,03,016.36 which has been provisioned in the books of the Corporate Debtor.
8	Employee's Provident Fund Organisation Regional Office - II, Hyderabad (Madhapur), Ministry of Labour & Employment Government of India	Hyderabad	25/06/2021	3,095,790,886.00	-	PF dues	-	-	No	-	3,095,790,886.00	-	-	-	The Corporate Debtor has filed a review application with EPFO against the demand notice, hence this has been currently treated as Contingent Liability in absence of the final order on the review application.
9	Water Resources Division H.Q. Champa (C.G)	Hyderabad	02/07/2021	7,579,658,653.00	277,763,048.60	Water Tax for ground water withdrawal	-	-	No	-	1,343,624,803.75	-	-	5,958,270,800.65	There are bills for the month from January 2018 till September 2019, where higher rates have been charged by Water Resource Division in absence of the permanent contract. The additional rate charged has been considered as contingent liability by the corporate debtor as the same is subject to further discussion and final contract with Water Resources Division.
10	Chhattisgarh State Industrial Development Corporation Limited	Chhattisgarh	03/01/2022	184,275,692.61	167,307,963.06	Arrear Lease rentals	-	-	No	-	-	-	-	16,967,729.54	
11	Power Grid Corporation Of India Ltd (O&M)	Ministry of Power, Government of India	07/01/2022	581,961.00	572,097.25	Surcharge against Invoices	-	-	No	-	-	-	-	9,863.75	Not admitted amount also includes TDS of Rs. 9,864 which has been provisioned in the books of the Corporate Debtor.
12	Banjara Hills Central GST Division, Hyderabad GST Commissionerate	Hyderabad	03/11/2023	108,335,561.00	Under Consideration	Service Tax	-	-	No	-	-	-	108,335,561.00	-	Delay in submission of claim beyond 90 days. The claim will be placed before the CoC for consideration as per the provisions of the Code.
13	Southern Power Distribution Company of Andhra Pradesh Limited	Andhra Pradesh	01/12/2023	2,352,783,978.00	Under Consideration	Power Distribution	-	-	No	-	-	-	2,352,783,978.00	-	1) Delay in submission of claim beyond 90 days. The claim will be placed before the CoC for consideration as per the provisions of the Code. 2) The matter pertains to 2013 and it has been disputed. The same is pending before the Hon'ble CERC.

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14	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Northern Power Distribution Company of Telangana Limited (TSNPDCL)	Andhra Pradesh	17/01/2024	1,144,223,376.21	Under Consideration	Power Distribution	-	-	No	-	-	-	2,352,783,978.00	-	1) Delay in submission of claim beyond 90 days. The claim will be placed before the CoC for consideration as per the provisions of the Code. 2) The matter pertains to 2013 and it has been disputed. The same is pending before the Hon'ble CERC.
15	Western Regional Power Committee	Central Electricity Authority, Government of India	23/02/2024	1,828,610.00	Under Consideration	Establishment charges	-	-	No	-	-	-	2,352,783,978.00	-	Delay in submission of claim beyond 90 days. The claim will be placed before the CoC for consideration as per the provisions of the Code.
Total				28,859,274,361.31	12,220,538,248.29		-	5,676,619,100.00	-	-	4,441,506,079.75	-	7,166,687,495.00	8,590,058,508.06	